

Regarding strengthening the School Education system and need to reivev NEET along with check on coaching dummy school nexus

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): Madam, a Central Committee has been formed, and the Committee has submitted a report saying that JEE, NEET, and CUET should be conducted as early as Class XI. It has suggested limiting coaching hours to two or three hours, holding exams twice a year, and even shifting to hybrid assessment using Board marks.

It is a flawed NEET policy, and the obsession with a single highstakes exam has benefitted only the rich, the coaching mafia, and the dummy school lobby.

Government school students, rural children, first-generation learners, and the SC/ST/OBC communities are all being pushed out of opportunity - not because of lack of talent, but because they cannot afford lakhs of rupees for coaching.

The same report also highlighted the structural failures, syllabus gaps across boards, weak formative assessments, even teachers support and rise of dummy schools. These are not accidental, Madam.

Hon. Education Minister must accept this reality. NEET has not ensured merit. It has commercialized education. It has strengthened private educational empires and weakened schools.

Through you, Madam, I would like to urge the hon. Minister for an immediate action for full review of NEET and its impact on equity. A roadmap to strenghten school education and an urgent measure to end the coaching dummy school nexus is very much needed.

Thank you, Madam.